

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

12. C.P. (IB)-1713(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.06.2021**

NAME OF THE PARTIES: - Huber group India Pvt. Ltd.
V/s
Jalram Flexo Laminates (p) Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Zacarias Joseph appeared for the Petitioner. None appeared from the side of the Corporate Debtor. Ld. Counsel submitted that all pleadings are complete in the present matter. Since the matter is listed after the lockdown period, therefore, the Ld. Counsel for Petitioner is directed to intimate the next date of hearing to the Corporate Debtor. List the matter on **13.07.2021** for hearing.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 03rd day of June, 2021
Sushil